



Government of Jammu and Kashmir
Home Department

Civil Secretariat, Jammu.

Notification

Jammu, the 21st February, 2017

SRO 66 :- In exercise of the powers conferred by section 22 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable Property Act, 1968, the Government hereby direct that for sub-rule(2-A) of Rule 9 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable Property Rules, 1969 the following shall be substituted; namely,

“(2-A) In determining the compensation of agricultural and other lands under clause(a) of sub-section (2) of section 8 of the Act, the Competent Authority shall have regard to the following rates of rent with effect from 16-02-2013, which the Government consider minimum for different categories of land in the State:-

S. No.	Categories of land	Rates of rent per Kanal per Annum
1.	Class - I (a) Irrigated (b) Irrigated double cropped	Rs.5578.00 Rs.6743.00
2.	Class - II (a) Irrigated (b) Un-irrigated	Rs.5280.00 Rs.2293.00
3.	Class-III (a) Uncultivable	Rs.1476.00
4.	Fruit Bearing Orchard	Rs. 10,500.00
5.	Lands falling under Jammu Municipal Corporation/Srinagar Municipal Corporation and Jammu/Srinagar Cantonments areas.	Rs. 35,438.00
6.	Lands falling under Municipal Councils (including Poonch Municipal Council)	Rs.27,843.00
5.	Lands falling under Municipal Committees	Rs.16,356.00

By Order of the Government of Jammu and Kashmir.


Sd/-
(R.K. Goyal) IAS
Principal Secretary to Government
Home Department

No. Home/CL-49/76-II

Dated:- 21-02-2017

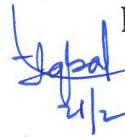
Copy to the:-

1. Financial Commissioner, J&K, Revenue.
2. All Principal Secretaries to the Government.
3. Principal Secretary to Hon'ble Chief Minister/Hon'ble Governor.
4. Resident Commissioner, J&K Government, New Delhi.
5. All Commissioner/Secretaries to the Government.
6. Divisional Commissioner, Jammu/Kashmir.
7. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
8. Principal Director Defence Estates, J&K, Northern/Western Command.
9. All Deputy Commissioners.
10. Director Information, J&K.
11. General Manager, Government Press, Jammu/Srinagar.
12. Defence Estates Officer, Northern Command C/o 56 APO.
13. Private Secretary to the Chief Secretary, J&K.
14. Private Secretary to Principal Secretary to the Government, Home Department.
15. Incharge Website Home Department/GAD.
16. Government order file/Stock file.


21.2.2017

(Mushtaq Ahmed) KAS

Deputy Secretary to Government
Home Department


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